## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3425
ANSWERED ON:13.08.2010
FUNDING TO NON GOVERNMENTAL ORGANISATIONS
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## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the funds are being provided to the Non-Governmental Organizations (NGOs) under the National AIDS Control Programme (NACP);
- (b) if so, the details thereof, State-wise;
- (c) whether a number of NGOs have been blacklisted for misutilization of funds meant for NACP;
- (d) if so, the details thereof, State-wise; and
- (e) the action taken by the Government in this regard?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a): National AIDS Control Programme (NACP) is 100% Centrally Sponsored Scheme which is implemented in the States through States AIDS Control Societies (SACSs) through Grants-in-Aid for implementation of various activities under the NACP strategies, such as Prevention, Care Support and Treatment, Institutional strengthening and Strategic information Management System.
- (b): Grant-in-Aids released to respective SACS for the financial year 2010-11 is annexed.
- (c): Annual performance of NGOs is carried out on the basis of standardized tools. Based on this performance, NGOs are discontinued but not blacklisted.
- (d) & (e): Do not arise because of (c).